

# In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 100 /1993 in M.P. No. 29/93)

Geological Survey of India Versus UOI (in OA. 34/93)

Employee Assn. Jaipur

Date of Order

Orders

This is an M.P. (in M.P. No. 29/93 in OA. No. 34/93) for adding the name as Petitioner No. 2 in the OA. On scrutiny it has been found in order.

S.O.(T) 9/12/93

2/10/92

17.2.93

Mr. Kunal Rawat Counsel for the applicant.

Register & Put up in Court for admission on Today as per Court order

REGISTRAR  
G.A.T., JAIPUR

17/2/93

Mr. Kunal Rawat - Counsel for petitioners.

The M.Ps (No. 29 and No. 100) are allowed. The petitioners are allowed to file the joint application. Petitioners have already filed the amended case title. The same may be taken in the file of the OA (No. 34/93). which may now be listed for admission on 9.3.93.

Copy sent to app & resp.

no 1 on 20.9.93/2004

vide 29.3.93 date

10

4/3/93

(B. B. Mahajan)  
Member (Adm.)

(D. L. Mehta)  
Vice-Chairman